

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at *Srinagar*)

ORDER

No.: 497 of 2024/RG

Dated: 01.05.2024

In view of the superannuation of Shri Suneet Gupta, Principal District and Sessions Judge, Bhaderwah on 30.04.2024, the additional charge of the said Court is assigned to Additional District and Sessions Judge, Doda, till further orders.

Besides this, the officer shall hold the court of Principal District and Sessions Judge, Bhaderwah virtually from Doda and physically from Bhaderwah, only if required.

By Order

[Signature]
7/5/24.
(Shahzad Azeem)
Registrar General
Dated: 01.05.2024

No: 15290-96/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Administrative Judge, District Doda;
.....for kind information of their Lordships.
3. Principal District and Sessions Judge, Bhaderwah for information;
4. Additional District and Sessions Judge, Doda for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.

[Signature]
7/5/24.
Registrar General